

tion Secretariat file was conducted by the Vigilance Department of the Delhi Administration but responsibility could not be conclusively fixed on anyone.

(b) and (c). Do not arise.

Shri Ram Krishan Gupta: May I know whether any Government officer has been arrested in this connection so far?

Shri Anil K. Chanda: No, Sir.

Shri Ram Krishan Gupta: May I know whether this incident has any link with the espionage ring which has been discovered recently in the capital?

Shri Anil K. Chanda: The file was lost sometime in 1954 and it refers to the sale of land. It has nothing to do with espionage for any foreign country.

Shri Radha Raman: May I know whether the Government, after having conducted the investigation, is of the opinion that there was any malafide in this?

Shri Anil K. Chanda: No, Sir.

श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि इस फाइल के खाने के सम्बन्ध में जो जांच की गई है, उस में बिजिलेंस डिपार्टमेंट के अफसरों की गलती है, या महकमे की गलती है, वरना क्या बात है कि वे पता नहीं चला सके हैं कि किस ने गलती की है।

Shri Anil K. Chanda: I may inform the House that the whole file has been reconstructed from corresponding Files in the relevant offices and the Deputy Commissioner's office and the Land Development Office. So far as the missing file is concerned, we have come to know that the file had been taken by the then Chief Minister of Delhi Administration but the peon's book shows that it was returned to the Secretariat. After that there is no further information. We had made

enquiries twice but unfortunately no further light was thrown on this matter.

Shri Kunhan: May I know whether the land was sold to any cooperative society and if so what is the name of that society?

Shri Anil K. Chanda: The sale was to five private individuals.

Shri Ansar Harvani: Is the Government aware that some of the important colonisers of Delhi are very closely associated with high officers of the Delhi Administration and that this might have been responsible for this mishap?

Shri Anil K. Chanda: It is a very wide question. But so far as this particular deal is concerned, we were not quite happy at the manner in which it was conducted. But the price charged for the land was according to the market rate prevailing in those days.

पाकिस्तान के डाक-टिकट

*६. श्री म० ला० द्विवेदी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने पाकिस्तान के उच्चायुक्त को एक पत्र लिखा है जिसमें यह कहा गया है कि पाकिस्तान के डाक और तार विभाग ने हाल में जो चार नये डाक टिकट जारी किये हैं उनमें जम्मू और काश्मीर, जूनागढ़ और मानवादार को गलत ढंग से दिखाया गया है ; और

(ख) यदि हां, तो क्या पाकिस्तान सरकार ने उक्त पत्र का उत्तर दे रखा है ?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) The Government of India communicated their views to the Government of Pakistan orally through the Pakistan High Commissioner in Delhi and India's High Commissioner in Karachi.

(b) No formal reply has been received.

श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि किसी क्या किसी प्रकार का गैर-रस्मी जवाब सरकार को प्राप्त हुआ है । यदि नहीं, तो भारत सरकार इस दिशा में क्या करते जा रही है ?

Shrimati Lakshmi Menon: I have already said that no formal reply was received from the Pakistan Government.

श्री म० ला० द्विवेदी : क्या सरकार को कोई गैर-रस्मी जवाब मिला है ?

एक माननीय सदस्य : इनफार्मल ।

Shrimati Lakshmi Menon: The Pakistan Foreign Secretary told our High Commissioner in April 1960 that India had issued stamps more than two years ago showing Kashmir as part of India and so the Government of Pakistan decided to issue stamps which included Kashmir as disputed territory.

श्री म० ला० द्विवेदी : क्या भारत सरकार अब इस सम्बन्ध में कोई कदम उठाने जा रही है ?

Shrimati Lakshmi Menon: Nothing can be done in this matter because there is no law by which a country is prevented from issuing any kind of stamp which it desires.

Shri Joachim Alva: What is the exact position about Junagarh and

Manwadar? Do they keep the skeletons in the cupboard and go on claiming this territory? For instance, the Nawab of Junagarh was presented to Her Majesty the Queen in Pakistan.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I should have thought that every hon. Member of this House knew the position of Junagarh and they need not have to put a question about it.

Congo

7. Shri Rameshwar Tantia: Will the Prime Minister be pleased to state:

(a) whether it is a fact that our Permanent Representative at the U.N. had at a meeting of the Advisory Committee on Congo emphasized the need of reconvening the Congolese Parliament and of offering a political amnesty; and

(b) if so, the reaction of the quarters connected with the Conciliation Commission thereto?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). The proceedings of the meetings of the Advisory Committee on the Congo are confidential. However, both in the General Assembly of the United Nations and at the meetings of the Security Council, called to consider the Congo situation, our representatives have made our attitude amply clear. The need for reconvening parliament, the release of political prisoners, especially those that enjoy parliamentary immunity, and of neutralising various irresponsible armed elements in the Congo has been repeatedly emphasised. These views are, obviously, well known to the members of the U.N.

Shri Rameshwar Tantia: May I know the reaction of the Government of India to the blooded murder of the Congolese Prime Minister, Mr.